

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100794/2018	Yogendra Sharada Singh@Appeal 794-18,BA-24-4-18 - Applicant, Org. Accused No. 1 Vs Chetan Anand Lamne - Respondent- Org. Complainant	JP Nair and Co.
2	CRI APPEAL	100795/2018	Yogendra Sharada Singh - Applicant, Org. Accused No. 1 Vs Kishore Kahsinath Lad - Respondent/ Org. Complainant	JP Nair and Co.
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE ACB	100110/2015	The State ACB BMU Vs Vasudeo Burkule and another	
<u>EVIDENCE</u>				
4	SPL CASE ACB	100065/2018	STATE GOVERNMENT ACB Vs Amol Annaso Patil	
<u>CHARGE</u>				
5	SPL CASE ACB	100018/2019	The State- ACB BMU Vs Deepak Jaywant Manjare	
<u>CROSS-EXAMINATION</u>				
6	SPL CASE ACB	100026/2017	The State ACB BMU Vs Raju Maruti Sose	
(Main Matter REMAND APPLN ACB/0100038/2016)				
7	SPL CASE ACB	100109/2017	The State of ACB Vs Laxman Yashwant Bhujbal	

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STAYED BY HONBLE HIGH COURT</u>				
1	SPL.CASE	100064/2003	The State ACB BMU Vs Sayali Sanjeev Joshi	APP
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE ACB	100099/2017	The ACB BMU Vs Sunil Narayan Bharne and other 01	
<u>EVIDENCE</u>				
3	SPL CASE ACB	100068/2014	The State ACB Mumbai Vs Rajesh Laxman Dhanavade 2. Amita Rajesh Dhanavade	
<u>REPLY/SAY</u>				
4	MISC APPLN ACB	101592/2019	The State of Maharashtra Anti Corruption Bureau Vs Rajesh Laxman Dhanawade and Others	
<u>APPEARANCE</u>				
5	SPL CASE ACB	100044/2019	The State of ACB Mumbai Vs Milind Tatoba Idekar and Another 1	PP

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<u>ARGUMENTS</u>				
1	CRI REV APP	100463/2018	C. Antony Louis - Revisionist - in -person Vs State - Respondent	
<u>HEARING</u>				
2	CRI APPEAL	100259/2016	M/s. Premier Galvanizers @ MA 708/16 @ BA 594/16 - Applicant Vs Kartik Prakash Parekh Prop. M/s. Shreeji Impexand The State of Maharashtra - Respondent	Masood Peshimam
3	SPL CASE ACB	100085/2017	The State of ACB, BMU Vs Hemangi Hemant Chemburkar and another	
4	MISC APPLN ACB	101599/2019	The State of Maharashtra Anti Corruption Bureau Vs Baliram Ramchandra Shinde and Others	
<u>EVIDENCE PART HEARD</u>				
5	SPL CASE ACB	100029/2017	The State ACB BMU Vs Kailas Ramchandra Baradwaj and others	
6	SPL CASE ACB	100038/2017	The State ACB BMU Vs Yogesh Suresh Pandit and another	
<u>EVIDENCE</u>				
7	SPL CASE ACB	100004/2016	The State ACB BMU Vs Baban Kamlakar Patil	
8	SPL CASE ACB	100008/2017	The State ACB BMU Vs Jaydeep Baburao Salunkhe	
9	SPL CASE ACB	100101/2017	The State of ACB Vs Prashant Maruti Gaikwad	
<u>CHARGE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SPL CASE ACB	100036/2019	The State- ACB BMU Vs Milind Yashwant Keer and another	
			<u>COMPLIANCE</u>	
11	CRI APPEAL	100201/2019	Anil Singh - Applicant Vs Tulip Travel Services Private Ltd. - Respondent	Rajender Singh Saluja
			<u>STAYED BY HONBLE HIGH COURT</u>	
12	SPL CASE ACB	100094/2017	The State of ACB Vs Shri. Ashok Lal and others 12	

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<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100039/2017	The State ACB Vs Prashant Jaysing Sawant	
(Main Matter REMAND APPLN ACB/0100026/2015)				
<u>EVIDENCE</u>				
2	SPL CASE ACB	100022/2016	The State ACB BMU Vs Sampat Bhaurao Suryvanshi	APP Lade Adv. Kulkarni
<u>STAYED BY HONBLE HIGH COURT</u>				
3	SPL CASE ACB	100042/2016	The State ACB BMU Vs Mohan Vithoba Lokegaonkar and others	
